

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3725
ANSWERED ON:16.12.2011
MINING BLOCKS TO VALUE ADDED INDUSTRIES
Naranbhai Shri Kachhadia

Will the Minister of MINES be pleased to state:

- (a) whether the Government has received certain representations for giving emphasis to value added industries like steel, power and cement plants by allocation of mining blocks to them;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether the Government proposes to allot mining blocks to captive industries on priority basis to accelerate pace of economic development in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (d) : Representations had been received from State Governments of Chhattisgarh and Odisha for allowing State Governments to give preference to value addition in grant of mineral concessions. Accordingly, the draft Mines and Minerals (Development and Regulation) Bill, 2011 (MMDR Bill) proposes that a State Government can give preference to value addition through weightage in the techno-economic and financial competitive bidding process in grant of mineral concession. The draft MMDR Bill, 2011 has been introduced in Lok Sabha on 12.12.2011.